

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 888 of 2009

(Arising out of OIO-03/COMMISSIONER/RKS/AHD-II/2009 Dated-19/02/2009 passed by Commissioner of Central Excise-AHMEDABAD-II)

Shakeeb M Kagdi

Proprietor, Pruthvi Controls, 220, 2nd Floor,
Ellisbridge Shopping Centre, Opposite Town Hall, Ashram Road,
AHMEDABAD, GUJARAT

....Appellant

VERSUS

C.C.E. Ahmedabad-iii

Custom House 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat-380009

....Respondent

APPEARANCE:

Shri Aditya Tripathi, Advocate for the Appellant

Shri Vinod Lukose, Authorised Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 11.03.2022

DATE OF DECISION: 03.08.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 883 of 2009.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**